

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 24.07.2025

ORDER NO. 139 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT, New Delhi** on **25.07.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 25.07.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Chamber Work

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Allahabad /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.07.2025

ORDER NO. 140 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT, New Delhi** on **20.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 20.08.2025 and on subsequent dates, if adjourned	Mr. R. Muralidhar, Hon'ble Member (Judicial) Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Larger Bench matters: E/50090/2024 M/s. Kei Industries vs. Commissioner of CGST & CX, Alwar

By Order,

(Mukesh Gupta)

Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.07.2025

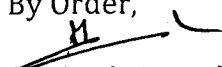
ORDER NO. 141 of 2025

Hon'ble President is pleased to partially modify the roster order no. 106 of 2025 for **CESTAT, Allahabad** from **20.08.2025 to 22.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 20.08.2025 and on subsequent dates during the tour period, if adjourned	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Difference of Opinion matters: i.) E/70713/2019 with E/70404/2020 CCE & ST, Ghaziabad vs. M/s. Preet Machines Ltd. ii.) C/70142/2022 with C/70143/2022 Shri Rajat Soni and Shri Ram Gopal Soni vs. CC (Prev.), Lucknow
From 20.08.2025 to 22.08.2025	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. No adjournment of DOO matters will be granted.
2. Division Bench cases will be taken after the hearing of DOO matters.
3. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar